



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 2 i.e. ORIGINAL COURT NO. 2.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
16	AB/2220/2020 (PDF COPY) (CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSE LIST)	SUBRATA MITRA AND ANR. Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM
17	AB/2221/2020 (PDF COPY) (CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSE LIST)	SUBRATA MITRA Versus THE STATE OF ASSAM	MR S DAS	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 3 i.e. ORIGINAL COURT NO. 3.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 22 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
20	Bail Appln./1726/2020 (PDF COPY), (CONNECTED WITH ITEM NOS. 1 AND 3 IN THE DAILY CAUSE LIST)	INTAJ ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. A AHMED	PP, ASSAM
21	Bail Appln./1727/2020 (PDF COPY) ,(CONNECTED WITH ITEM NOS. 1 AND 3 IN THE DAILY CAUSE LIST)	RUNJUL HAQUE AND 4 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED	PP, ASSAM
MOTION				
22	AB/2195/2020 (PDF COPY), FIXED	NASIR UDDIN AHMED AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 5 i.e. ORIGINAL COURT NO. 6.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 30 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/3413/2020 CAVT. NO.0477/2020 (PDF COPY), B/O	M/S AM TELEVISION PRIVATED LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA MR. A GAUTAM	GA, ASSAM MR H K DAS MR. A SARMAH MR. N PATHAK FOR CAVEATOR
30	WP(C)/3419/2020 (PDF COPY)	UTTAM DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR P SHARMAH MR P SONOWAL MR. A DEKA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 7

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 6 i.e. ORIGINAL COURT NO. 7.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 28 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
27	Bail Appln./1577/2020	MD. AMIR UDDIN RAHMAN Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
<u>OTHER MATTERS</u>				
28	I.A.(CrI.)/325/2020 (ORDERS), WITH OFFICE NOTE, B/O in CrI.A./144/2020 WITH CrI.A./144/2020	GAFUR AI AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR J H SAIKIA	PP, ASSAM
		GAFUR AI AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR J H SAIKIA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 9

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 7 i.e. ORIGINAL COURT NO. 9.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 10
IN THE MORNING SESSION AND ITEM NOS. 11
TO 19 IN THE AFTERNOON SESSION.]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
19 WP(C)/3320/2020 FIXED	M/S. DEHING NADI PACHIMANCHAL ANCHALIK MEEN SAMABAY SAMITI LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR H GUPTA MS. R M SARMAH	GA, ASSAM SC. FOR MISSING AUTONOMOUS COUNCIL

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 10

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
---------------------------	---------------------	----------------------------	----------------------------

MOTION

9	WP(C)/3301/2020 FIXED	URBAN WORLD MOTORS PVT. LTD. Versus STATE BANK OF INDIA AND 3 ORS.	MR. S CHAMARIA MR. M ALI MR. S CHANDA
---	--------------------------	---	---

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 10

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO.8 i.e. ORIGINAL COURT NO. 10.]**

**THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2923/2020	DAMBARU CHETIA Versus THE STATE OF ASSAM AND 3 ORS	MRS S GOSWAMI	GA, ASSAM
2	WP(C)/2934/2020	KHITENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK	SC, CO OP
3	WP(C)/2941/2020	RAM BAHADUR NIRALA CHETRY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
4	WP(C)/2945/2020	REJIA SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	SC, SEC. EDU. SC, FINANCE DEPTT.
5	WP(C)/2948/2020	PARNA MANDAL HAJANG Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI DR. P CHAKRABARTY MRS. C DAS	GA, ASSAM SC, FOREST
6	WP(C)/2950/2020	NISARI HARIA SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM
7	WP(C)/2952/2020	BISWA NATH MEDHI Versus THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
8	WP(C)/2953/2020	M/S RIYA ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. R N D SARMA MR. A DHAR	GA, ASSAM
9	WP(C)/2955/2020	MUKSEDA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, REVENUE SC, FINANCE
10	WP(C)/2956/2020	BAIDYA NATH BISWAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR H DAS	SC, APDCL

=====

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

-

- | | | | | |
|----|---------------|------------|----|------------|
| 1) | MS. S BHUYAN | 17-06-2020 | To | 17-09-2020 |
| 2) | MR. R P SINGH | 24-08-2020 | To | 20-09-2020 |
| 3) | MR. A CHAMUAH | 24-08-2020 | To | 30-09-2020 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 11

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 9 i.e. ORIGINAL COURT NO. 11.**

THIS BENCH WILL RISE AT 12:00 NOON.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>OTHER MATTERS</u>				
11	I.A.(Civil)/1340/2020 (ORDERS) in RSA/103/2019 WITH RSA/103/2019	SHIBANI RAHA ROY AND 4 ORS. Versus SMT. ALAKA ROY AND 2 ORS. SHIBANI RAHA ROY AND 6 ORS. Versus SMT. ALAKA ROY AND 2 ORS.	MS. M BHATTACHARJEE MS. M BHATTACHARJEE MR. S P CHOUDHURY MR. A S DHILLON MS. P BASFORE MS P BORUAH	MR A HUSSAIN MR. A HUSSAIN MR. A MOBARAQUE

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 16

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 12 i.e. ORIGINAL COURT NO. 16.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 30 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
STAY MATTERS				
29	WP(C)/2876/2020 (ADMISSION) FIXED	BHARTI ENGINEERING Versus UNION OF INDIA AND 2 ORS	MR. L TALUKDAR MR H TALUKDAR	SC, RAILWAY
30	WP(C)/2866/2020	BHARTI ENGINEERING Versus THE UNION OF INDIA AND 2 ORS.	MR. L TALUKDAR MR B DAS MS K. KALITA MR H TALUKDAR	SC, RAILWAY

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 19

**[[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 14 i.e. ORIGINAL COURT NO. 19.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 11
IN THE MORNING SESSION AND ITEM NOS. 12
TO 19 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>BAIL HEARING</u>				
19	AB/1880/2020 FIXED	MAZIBUR RAHMAN @ MAZIBOR ALI AND ANR. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S I BORA	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,1st September 2020]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 20

**[THIS BENCH WILL SIT IN VIRTUAL COURT
NO. 15 i.e. ORIGINAL COURT NO. 20.**

**THIS BENCH WILL TAKE UP ITEM NOS.1 TO 15
IN THE MORNING SESSION AND ITEM NOS. 16
TO 29 IN THE AFTERNOON SESSION.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>OTHER MATTERS</u>				
29	I.A.(CrI.)/389/2020 (ORDERS), BA 1326/2020(D/O), FIXED in Bail Appln./1326/2020	THE STATE OF NAGALAND Versus RIPU DAMAN SINGH	PP, NAGALAND	MR. D K JAIN

=====

LEAVE NOTE OF ADVOCATES FOR 01/09/2020

-

1)	MS. S BHUYAN	17-06-2020	To	17-09-2020
2)	MR. R P SINGH	24-08-2020	To	20-09-2020
3)	MR. A CHAMUAH	24-08-2020	To	30-09-2020